## HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Through Video Conference)

EMG-WP(C) No. 21/2020, EMG-CM No. 40/2020

Rayasit Amin

....Petitioner (s)

Through:- Mr. R. P. Sharma, Advocate (on Video Call from residence in Jammu)

V/s

Union of India and others

....Respondent(s)

Through:- Mr. Vishal Sharma, ASGI

(on Video Call from residence in Jammu)

Coram: HON'BLE MR. JUSTICE RAJNESH OSWAL, JUDGE

## **ORDER**

Notice.

Mr. Vishal Sharma, learned ASGI waives notice on behalf of the respondents. Objections be filed positively before the next date of hearing.

List again on 04.06.2020.

(RAJNESH OSWAL) JUDGE

Jammu 18.05.2020 (Muneesh)